## Annexure 5 Kwality Limited (in liquidation) Operational creditors (Government Dues)

Sr. No.	Particulars	Claimed	Admitted	Rejected
1	Assistantt Commissioner of Income Tax, Central Circle 2(3), Kolkata	1,02,42,76,42,497	6,44,37,54,054	95,98,38,88,443
2	Commercial Tax Officer, Commercial Taxes Department, Special Circle-3, Jaipur	45,710	45,710	-
3	Commissioner of State Tax/VAT.	15,56,360	-	15,56,360
4	Excise and Taxation Officer (Sunjeet Singh Bhadana)	35,92,80,463	35,92,80,463	-
5	Haryana Livestock Development Board	40,80,94,390	40,74,19,390	6,75,000
	Total (A)	1,03,19,66,19,420	7,21,04,99,617	95,98,61,19,803
Amount	admitted in liquidation as per books wherein form has not been filled:			
6	Assistant Com. of Income Tax (TDS) - Guarav Gupta	NA	6,79,29,288	
7	Commercial Tax Dibai, Bulandshehar	NA	17,54,302	
8	Commissioner of Customs,NS-II,JNCH, Nhava Sheva (EPCG)	NA	1,82,51,781	
9	Employees' Provident Fund Organisation	NA	2,72,830	
10	Employees' State Insurance Corporation	NA	93,724	
11	Additional Director General of Foreign Trade (EPCG)	NA	6,17,80,782	
12	Works Contract Tax	NA	23,569	
	Total (B)	NA	15,01,06,276	
	Total (A+B)		7,36,06,05,893	

NA - Not Applicable since claim has not been filled

## Notes:

- 1. Amounts admitted has been verified basis information as provided by concerned creditor and may be updated/ revised as per additional information if furnished.
- 2. The amount admitted may undergo change on account of adjustment in respect of transaction if made during the liquidation process.
- $3. \ In \ case \ the \ claimants \ have \ any \ queries \ with \ respect \ to \ the \ admission \ of \ their \ claims, \ they \ may \ reach \ out \ to \ the \ liquidator \ at \ at \ liquidator \ at \ liquidat$